



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	THIRIYAMBAR KANNAN	Counsel for Company	
2.	Priyadarsini N Keerthi Bansal For T.K. Bhaskar	Counsel for Shareholder Objector	

ORDER

Counsel representing both the parties are present and prayed time for making submissions. At request time is enlarged. Put up the matter along with CP/7/2017 on 17.01.2018 at 10.30 A.M.

-edr
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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